

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

2. CP(IB)/954/MB/2020

CORAM:

SH. SHYAM BABU GAUTAM,
MEMBER (T)

SMT. SUCHITRA KANUPARTHI,
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **27.07.2021**.

NAME OF THE PARTIES: INDIAN PROPERTY TRUST

V/s.

ATITHI BUILDER AND CONSTRUCTORS PVT
LTD

SECTION : Sec 7 of IBC 2016

ORDER

1. The counsel for the Petitioner is present.
2. The counsel for the Petitioner mentions that the matter has been amicably settled between the parties and the consent terms has been drawn and has agreed to pay a sum of about Rs. 40 crores as full and final settlement in different tranches and has filed withdrawal memo seeking withdrawal of the Company Petition.
3. Accordingly, CP(IB)/954/MB/2020 stands dismissed as not pressed.

Sd/-

SHYAM BABU GAUTAM
Member(Technical)
Date : 27.07.2021

Sd/-

SUCHITRA KANUPARTHI
Member(Judicial)

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